# [Translation]

# **Health Schemes**

2635. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is acute shortage of medicines in CGHS dispensaries in Delhi;

(b) if so, the details thereof;

(c) whether it has come to the notice of the Government regarding several irregularities in purchase and supply of drugs to its beneficiaries in Delhi; and

(d) if so, the action taken against the erring official/ employees?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) No, Sir. However in case of any shortage of medicines, the same are procured from local chemist.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

### [English]

## **Control of Diseases**

**2636.** SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the diseases that the Government have been successful in eradicating during the last decade;

(b) the main eradication programmes now under way;

(c) the extent of success achieved under each of these programmes; and

(d) the number of infants vaccinated against polio in the special programmes undertaken by the Government this year?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A. R. ANTULAY): (a) India was declared Small Pox free by International Commission for Assessment of SamII Pox Eradication in April, 1977.

(b) The following are the eradication programmes underway.

- (i) Poliomyelitis
- (ii) Tuberculosis
- (iii) Guineaworm
- (iv) Malaria
- (v) Leprosy

(c) (i) Since the vast majority of Poliomyelitis cases

in India occur in children under three years of age, it has been decided to administer Polio Vaccine to all the children below the age of 3 on 9.12.1995 and on 20.1.96.

(ii) The National Tuberculosis Control Programme aims to reduce mortality and morbidity and transmission of the disease.

(iii) The National Guineaworm Eradication Programme launched in 83-84, is on the verge of achieving Zero Guineaworm disease status.

(iv) Under National Malaria Eradication Programme the annual disease rate per thousand population is 2.88 during 1994.

(v) National Leprosy Eradication Programme was launched in 1983. As against 4 million estimated Leprosy cases in 1981, there remains 0.65 million Leprosy cases on record by the end of October, 1995.

All major National Programme are covered under Centrally Sponsored Schemes and grants are given to the States as per approved pattern under respective programme.

(d) As per information received till 12.12.1995 from 210 districts about 95% children upto the age of 3 years, have been covered under the Pulse Polio programme.

[Translation]

### **High Power Committee on KVIC**

2637. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of INDUSTRY be pleased to state :

(a) the details of the industries brought under Khadi and Gramodhyog as per the main recommendations of High Power Committee on Khadi and Gramodhyog and their entitlement for loan and the likely rate of interest on such loans;

(b) whether any concession would be given in interest rate on loan to the women;

(c) if so, the extent thereof;

(d) the amount allocated for the year 1995-96 and the criterion for providing subsidy along with the details, State-wise;

(e) whether the Government have asked Khadi and Gramodhyog and State Khadi Board to curtail the administrative expenses; and

(f) if so, the administrative expenses curtailed during the last two years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M.ARUNACHALAM) : (a) As per the recommendation of the High Power Committee, KVIC/ KVIBs should concentrate their attention on a few selected industries for which they have developed necessary expertise and infrastructure. As a sequel to this recommendation, Khadi and Village Industries Commission has launched national programmes on leather, hand-made paper and bee-keeping and is taking up special projects in other thrust areas. KVIC is providing loans to different viable KVI units either directly or through institutions/State KVIBs from the fund of Rs.1,000 crores provided to it by the consortium of banks. The interest rate applicable is the prime lending rate announced by Reserve Bank of India from time to time.

(b) and (c). While there is no concession in interest rate on loans to the women, the women beneficiaries will have 5% of the project cost as their contribution as against 10% contribution applicable for general beneficiaries.

(d) Government of India has allocated an amount of Rs.130 crores in 1995-96 for the Rural Employment Generation Programme based on the recommendations of the High Power Committee. The projects being set up under this programme will be entitled margin money at the rate of 25% for projects upto Rs.10 lakhs. For the projects exceeding Rs.10 lakhs but below Rs.25 lakhs, eligibility for margin money will be at the rate of 10% for the amount exceeding Rs.10 lakhs.

(e) and (f). Khadi & Village Industries Commission has been asked to follow the instructions of Government of India about economy in administrative expenditure issued from time to time by the Ministry of Finance. However, due to the general price-rise, increase in dearness allowance, etc., there has been no net reduction in administrative expenditure. The State Khadi and Village Industries Boards are under the administrative control of the State Governments.

### Shifting of Zonal Railway Headquarters

2638. SHRI MAHESH KANODIA :

SHRI KASHIRAM RANA :

Will the PRIME MINISTER be pleased to state :

(a) whether Western Railway Zonal Headquarter has not been shifted from Bombay to Gandhinagar or Ahmedabad;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). A study of issues relating to reorganisation of zones and divisions has recently been completed by this Ministry. Further processing for the formulation of proposals and other related matters is being undertaken. [English]

### Human Organ Banks

2639. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have decided to set up Human Organ Banks;

(b) if so, whether any concrete proposal/measures in this regard have been worked out;

(c) if so, by what time these banks are likely to be set up; and

(d) the main purpose of setting these banks and to what extent it is likely to help in checking the illegal trade of human organ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (d). There is a proposal to set up an Organ Retrieval and Banking Organisation (ORBO) in All India Institute of Medical Sciences. The proposal envisages construction of a building for Organ Bank, equipment, manpower and other infrastrucuture. The purpose in setting up the Bank is to ensure that the organ removed shall be preserved according to current and accepted scientific methods and to ensure viability for the purpose of transplantation. Setting up of the Bank would depend on availability of resources. When the Bank starts functioning it will make available organs and thereby help in checking illegal trade in human organs.

#### [Translation]

**Renting Out of Vacant Government Accommodation** 

2640. SHRI HARIKEWAL PRASAD :

SHRI RAM KRIPAL YADAV :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Delhi Police have busted a gang of people renting out the vacant Government accommodation to private people;

(b) if so, the details thereof;

(c) the action taken to prevent recurrence of such incidents in future;

(d) the total number of such Government accommodation which remained unallotted for over one month during the last three years, location-wise and year-wise and the reasons therefor; and

(e) the amount of financial losses incurred by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) and (b). The Delhi Police had on 16-5-95, intimated